

## **Regarding various demands of employees of Salem Steel Plant in Tamil Nadu-laid**

**o1 SHRI T. M. SELVAGANAPATHI (SALEM):** The employees of the Salem Steel Plant have been demanding an immediate resolution of their 14 demands which include 39 months of unpaid wages, overdue house rent payments that have accumulated over the past decade, an increase in salary, the continuation of the current grant-in-aid programme, updates to the incentive pay scheme that has not been revised since 2007, cancellation of mandates affecting work stoppages and changes, and a review of the bonus structure. The representatives from various Trade Unions had a meeting with the Chief Labour Commissioner in New Delhi on October 25, 2024, and requested him to address these 14 demands put forth by the workers. However, no productive resolution was reached at that meeting. Therefore, the employees were forced to go on a one-day strike on 28.10.2024. About 600 workers from across three units in the Steel Plant took part in the protest which affected the production of more than 1,500 tonnes. The unions have further warned to escalate their protests if the Union Government does not address their demands. Therefore, it is urged that the Government may look into this and redress the grievances of the agitating employees of Salem Steel Plant at the earliest.